

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-4-2020.

Rajeev Das ... Applicant.

Versus

State ... Respondents.

Shri K. Paulekar, Advocate for the Applicant.

Shri Pravin Faldessai, Addl. Public Prosecutor on behalf of the State.

Coram : Nutan D. Sardessai. J.

Dated : 16th June, 2020

P.C.:

At the instance of Shri K. Paulekar, learned Advocate, stands over on 19.06.2020.

Nutan D. Sardessai, J.

MF/-